

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &
IA NO. 405 OF 2015**

Dated: 13th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Bangalore Electricity Supply Co. Ltd.Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Anr.Respondent (s)**

Counsel for the Appellant(s) : Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee,
Mr. Deep Rao for R-2
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.08.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**